GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:151 ANSWERED ON:24.02.2015 WORKING CONDITIONS OF CRPF

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a recent report prepared on the state of affairs of the Central Reserve Police Forces (CRPF) has indicated that continuous deployment in high intensity conflict areas is forcing the jawans and officers to suffer from large scale 'Social Ostracism';
- (b) if so, the details thereof and the corrective steps taken/being taken by the Government in this regard;
- (c) whether there are reports that the youths are reluctant to join CRPF and if so, the details thereof and the reaction of the Government thereto; and
- (d) the comprehensive measures being taken by the Government for ensuring better living and working conditions of both male/female personnel, bringing more promotional avenues for CRPF jawans, boosting the morale of the personnel and to facilitate their involvement in society?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RUIJU)

- (a) & (b): No Madam, there is no such report in the recent.
- (c): There are no such reports. However, as per the information received from the Central Reserve Police Force (CRPF), only about 6% of candidates selected in the year 2012 and 5% in the year 2013 did not join.
- (d): The Government keeps on making efforts to improve better living, working and service condition for force personnel. The following measures have been taken in this regard:-
- i) Implementing a transparent, rational and fair leave policy;
- ii) Grant of leave to the force personnel to attend to their urgent domestic issues and social commitments;
- iii) Regular interaction, both formal and informal, among Commanders, officers and troops to find out and address their problems;
- iv) Revamping of grievances redressal machinery;
- v) Regulating duty hours to ensure adequate rest and relief;
- vi) Improving living conditions through provision of basic amenities/facilities for troops and their families;
- vii) Government has approved extension of the facility of retention of Government accommodation at the last place of posting for CAPF personnel deployed/posted in Left Wing Extremism affected areas/ districts (except State capitals), as notified by the Government of India from time to time, on payment of flat rate/normal license fee. This facility is already being given to the Force personnel in case of posting to NE States and J&K State.
- viii) Motivating the forces through increased risk/hardship and other allowances such as Detachment Allowance, Kit Maintenance Allowance, Washing Allowance, Ration Money Allowance, MARCOS etc;
- ix) Provision of STD telephone facilities to the troops to facilitate being in touch with their family members and to reduce tension in the remote locations;
- x) Officers and Jawans serving in hard area are being given preference for posting to soft/static locations as per their choice to the extent possible;
- xi) Better medical facilities for troop and their families including introduction of Composite Hospitals with specialized facilities;
- xii) Organising talks by doctors and other specialists to address their personal and psychological concerns;

- xiii) Yoga and meditation classes for better stress management;
- xiv) Treating the hospitalization period due to injury suffered by CRPF personnel during the course of duty to be treated as duty.
- xv) Adequate steps have been taken in all establishments to provide and upkeep the recreational and sport facilities. Force personnel are encouraged constantly to actively participate in sports and games;
- xvi) Providing welfare measures like Central Police canteen facility to the troops and their families, scholarships to their wards, etc;
- xvii) Giving status of ex-CAPF personnel to the retired personnel of CAPF, which is expected to boost the morale of the existing CAPFs personnel and also expected to provide better identity, community recognition and thus higher esteem and pride in the society to the Ex-CAPF personnel;
- xviii) CRPF campus at various locations are renewed and upgraded according to present scenario. Adequate basic amenities like toilets, bathrooms, drinking water points, messing for both male and female are available. Mobile toilets are also provided to troops for use during operational duty.
- xix) Force campuses are kept clean and sanitation rounds are done by medical officers to monitor and keep up the hygiene status of the campus.
- xx) Schemes have been implemented for facilitating the women personnel i.e. Gender Sensitization, Health care Centre, improvised service, nutritional care centre etc:
- xxi) in addition to the above, the female personnel are liberally given Child Care Leave (CCL);
- xxii) Crà che is also established at various group Centres/Units locations to facilitate the female employees;
- xxiii) The air courier service facility has been extended to CAPF personnel deployed in remote areas of North east and Jammu & Kashmir region including Leh as a welfare measure;
- xxiv) Promotions are being released regularly to the eligible personnel as and when vacancies arise in the next higher rank;
- xxv) To increase the promotional avenues for CRPF Jawans. CRPF has been instructed to carry out Cadre Reviews regularly as per the DoP&T guidelines.
- xxvi) The financial benefits under Modified Assured Career Progression (MACP) Scheme and Senior Time Scale (STS) Scheme are given in time as per the rules to the eligible personnel in case they do not get promotion for want of vacancies;
- xxvii) Relaxations are considered in residency/qualifying service, where there exist vacancies but the personnel in feeder grade are short of meeting the eligibility condition;
- xxviii) The doctors are given time bound promotion upto the rank of Commandant (Grade Pay of Rs. 8,700/-) and time bound financial up-gradation to the further two ranks i.e. to Deputy Inspector General (Grade Pay Rs. 8,900/-) and Inspector General (Grade Pay Rs. 10,000/-).
- xxix) On the recommendations of the 6th CPC, Government has introduced ASI rank in the General Duty of CAPFs including CRPF. This has reduced the stagnation in the rank of Head Constable.